

National Company Law Tribunal

Allahabad Bench

CP No. 44/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Shyam Floor Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391/394 of companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

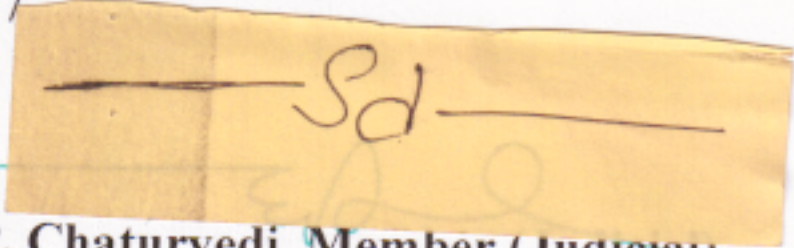
CP No.44/2016

Parties are represented by their respective counsels. Sh. Dharendra Kumar, proxy for the OL.

In response to the representation affidavit filed by the RD. The petitioner is advised to file their short reply affidavit giving undertaking for statutory compliance.

The matter be listed on 9th October, 2017

Dated:08.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash